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दिल्ली विधिज्ञ परिषद्
BAR COUNCIL OF DELHI

(Statutory Body Constituted under the Advocates Act, 1961)
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

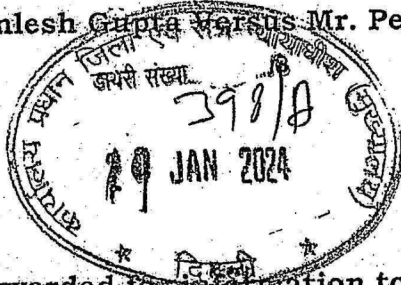
Ref. No. : 028/Gen/SF/2024

Dated : 18.01.2024

NOTIFICATION

It is hereby notified for general information that pursuant to the Order dated 06.11.2023 passed by the Disciplinary Committee of Bar Council of Delhi, the licence to practice of **Mr. Peeush Kulshreshtha, (D/870-A/1990)**, R/o Chamber No. 41, Lawyers Chambers, 1st Floor, Karkardooma Court, Delhi-110032, has been suspended from practice as an Advocate in or before any Court of Law for a period of 7 (Seven) years from date of order i.e. 06.11.2023 to 05.11.2030, on finding him guilty of gross misconduct for creating forged and fabricated Court Decree.

This has emanated from the Complaint No. **256/2022** titled **Ms. Kamlesh Gupta versus Mr. Peeush Kulshreshtha.**



(Signature)
Col. Arun Sharma (Retd.)
Secretary



Copy forwarded for information to :-

1. The 1st Additional Solicitor General of India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Councils.
5. The Registrar, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 8 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. Ms. Kamlesh Gupta w/o Late Dinesh Kumar Gupta, 2/120, 1st Floor, Sunder Vihar, Paschim Vihar, Delhi-110087.
13. Mr. Peeush Kulshreshtha, (D/870-A/1990), Chamber No. 41, Lawyers Chambers, 1st Floor, Karkardooma Court, Delhi-110032.
Also at :- 104/1, 3rd Floor, Laxmi Nagar, Ramesh Park, Delhi-110092.
(You are directed to submit your original Enrolment Certificate & identity Card issued by the Bar Council of Delhi.)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

23 JAN 2024
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No. 2010-2140 /Genl./Misc./Circulation/2024

Dated, Delhi this

Sub:- Notification regarding Suspension of Advocate from Practice.


Forwarded a copy of the Notification bearing Ref No. 028/Gen/SF/2024 dated 18/01/2024 and this office bearing diary No. 398/A dated 19/01/2024 received from Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049, for information and necessary action to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District).
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.


(UMED SINGH)

Link, Officer In-Charge, General Branch, (C),
District Judge, (Commercial Court),
Tis Hazari Courts Delhi

Encl. As above


29/01/24